

**केन्द्रीय विद्युत विनियामक आयोग**  
**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4<sup>TH</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001  
Phone: 011-23353503; fax-237539

Date: 21<sup>st</sup> March 2024

To

Shri Anand Ganesan,  
Advocate for NTPC  
MSA Partners,  
D-246, Defence Colony,  
New Delhi- 110024

**Subject: Request for time extension in Petition Nos. 387/GT/2020 & 436/GT/2020  
-reg.**

Ref: Your request letters dated: 4.3.2024;

Sir

With reference to your request letters dated 4.3.2024 on the above subject, I am directed to inform that your request for extension of time to file additional information has been accepted and the same is extended till **21.3.2024**, after serving the same to the Respondents.

2. The Respondents shall file their reply on or before **28.3.2024** after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **3.4.2024**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with and no extension of time shall be granted.

Yours sincerely,

**Sd/-**  
**(Deepak Pandey)**  
Assistant Chief (Law)

Copy to:  
All parties